

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-502**  
IB-525/PB/2022

**IN THE MATTER OF:**

Chiraj Jain & Ors

**Vs.**

Imperia Structure Ltd.

**....Applicant**

**.....Respondent**

**SECTION**

U/s 7 IBC

**Order delivered on 26.05.2023**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv Piyush Singh, Adv Akshay Shrivastav,  
Adv Jayant Upadhyay, Adv Kashish Sareen

For the Respondent : Mr. Sandeep Bajaj, Mr. Mayank, Mr. Vipul, Ms. Zoya

**ORDER**

Heard Ld. Counsel for the Financial Creditor as well as Ld. Counsel for the Corporate Debtor. Both the Counsels may file their written submissions along with the precedents within one week. List the matter on **09.06.2023**.

**Sd/-**  
**(DR. BINOD KUMAR SINHA)**  
**MEMBER (T)**

**Sd/-**  
**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**